IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(Cr.) No. 110 of 2021

Ramanand Ray ..... … Petitioner

Versus

The State of Jharkhand & Anr. ..... … Respondents.

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Nilesh Kumar, Advocate
For the State : Mr. P.D. Agrawal, Spl.P.P.

06/ 09.09.2021 This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

List this case in the next week.

(Sanjay Kumar Dwivedi, J.)

Amitesh/-